

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4346
ANSWERED ON:20.04.2000
SELLING OF INFERIOR QUALITY MEDICINES BY SUPER BAZAR
RAGHUNATH JHA

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Super Bazar has been selling inferior medicines and not those of multinationals;
- (b) if so, the steps taken to sell medicines only from MNCs as has been done by the Kendriya Bhandar;
- (c) whether any investigation in connection with procurement of medicines on inflated prices was conducted by the Vigilance Department of Super Bazar;
- (d) if so, whether the proceedings have been concluded;
- (e) if so, the details thereof and the action taken against the officials; and
- (f) if not, the reasons for delay in concluding the proceedings?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION

(SHRI SRIRAM CHAUHAN)

(a)&(b) The Super Bazar has informed that the medicines in retail are sold by the outlets of the Super Bazar on prescription demand and therefore it is not for the Super Bazar to decide whether to sell medicines of national/multinational brands. The Super Bazar has further informed that each of the firm from which the Super Bazar is buying medicines is duly licensed under Drugs and Cosmetics Act.

(c) to (f) The Super Bazar has informed that the matter was investigated by the Vigilance Department of the Super Bazar and on the basis of the report of Vigilance Department, Departmental action has been initiated against two officials of the super Bazar.